

**Central Administrative Tribunal
Principal Bench**

OA No. 2938/2018

New Delhi, this the 13th day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, hairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

VK Pandey, Administrative Officer,
Group B in the office of ICAR-IARI,
New Delhi

Aged about 54 years,
S/o late Sh. SN Pandey,
R/o D-34, IARI Pusa Campus,
New Delhi-110012

- Applicant

(By Advocate: Shri MK Bhardwaj)

VERSUS

1. Indian Council of Agricultural Research (ICAR)
Through Secretary, ICAR,
Krishi Bhawan, New Delhi-110001

2. The Secretary,
Department of Agricultural Research
& Education (DARE),
& Director General,
Indian Council of Agricultural Research (ICAR)
Krishi Bhawan, New Delhi-110 001 -Respondents

(By Advocates: Shri B.S. Mor)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy:

Learned counsel for the applicant submits that the OA has become infructuous in view of the developments that have taken place during the pendency of the OA.



2. Therefore, the OA is dismissed as withdrawn.

There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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